GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA

UNSTARRED QUESTION NO. 3908 TO BE ANSWERED ON 03.01.2019

MODERNISATION AND DIGITISATION OF LAND RECORDS

SHRI B.N. CHANDRAPPA: 3908.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

a) whether the Government is aware that the land records are poorly maintained and they do not reflect the ground position in huge number of cases;

b) if so, the details thereof;

c) whether the Government has taken up an initiative of modernisation and digitisation of land records and if so, the details thereof;

d) the status of implementation of the said programme, State and District-wise;

e) whether the Government has set any time-frame to complete the said project; and

f) if so, the details thereof along with other comprehensive measures to complete the modernisation and digitisation of land records?

ANSWER

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (f) The Department of Land Resources is implementing Digital India Land Records Modernization Programme (DILRMP) as a Central Sector Scheme with hundred percent funded by Government of India. The DILRMP inter alia has components of (i) Computerization of land records; (ii) Survey / resurvey (only ongoing); (iii) Computerization of Registration; (iv) Modern record rooms / land records management centres at tehsil / taluk / circle / block level; (v) Training & capacity building; (vi) Core GIS; (vii) Legal changes; (viii) Programme management. The basic objective of the programme is to build upon the commonalities that exist in the arena of land records in the various States to develop an appropriate integrated land information management system across the country, on which the different States can also add State-specific needs as they may deem relevant and appropriate. The implementation of the programme is a complex, sensitive and voluminous work, involving cumbersome and time-consuming process. The Gestation period of completion of the various activities/components of this programme is relatively longer as compared to other schemes. It is a demand driven programme and completion of various components under DILRMP depends upon the effectiveness and capacity of the States/UTs Governments to implement the programme. The computerized data of land records are regularly updated on the MIS portal of the Department's website 'www.dolr.gov.in'.

Under this scheme, substantial progress has been made in 32 States/UTs under Computerization of land records; 25 States/UTs under Digitization of Cadastral Maps; 18 states/UTs under Integration of Land Records with Cadastral Maps; 31 States/UTs under Computerization of Registration and 21 States/UTs under Integration of land records with registration.

The Government has extended the Programme beyond 12th five year plan (31.03.2017) upto 2019-20.